

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO. 1903#
ANSWERED ON 17.03.2022

TOURISM PROMOTION IN RAJASTHAN

1903# SHRI RAMKUMAR VERMA:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether tourism industry in the country has been severely affected during COVID-19 period;
- (b) if so, the corrective measures being adopted by Government, in this regard;
- (c) whether Government has received any proposal from the State Government of Rajasthan to include new tourist places in the tourism circuits, if so, the current status of proposals received and the action taken by Government, in this regard; and
- (d) whether Government has provided funds to various State Governments for the development of new tourist places in their States during last three years particularly in Rajasthan, State-wise details thereof?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) & (b): Yes, Sir. It is a fact that the tourism industry has gravely suffered during Covid-19 period. The detail of various fiscal and non-fiscal relief measures announced by the Government of India, which are expected to assist the tourism industry are given at Annexure I.

(c) & (d): The Ministry of Tourism provides financial assistance under the schemes of 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' for development of tourism infrastructure in the country further to submission of complete project proposals by the State Governments/Union Territories, including Rajasthan. This is a continuous process and the projects are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. The details of proposals sanctioned and funds released under these schemes to various State Governments/Union Territories, including Rajasthan in the last three years is given at Annexure II.

ANNEXURE-I

STATEMENT IN REPLY OF PARTS (a) AND (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1903# ANSWERED ON 17.03.2022 REGARDING TOURISM PROMOTION IN RAJASTHAN.

The following are the various fiscal relief measures announced by the Government, expected to benefit the Indian Tourism Industry:

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3.00 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and 12-month moratorium.
- ii. The Government waived off PF contribution for three months for organisations with less than 100 pax and 90% of their employees earn below Rs.15000.
- iii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months
- iv. Deferment of TCS up to October 2020.
- v. Return filing deferred for three months with no penal interest for companies up to Rs.5.00 Crore, rest @ 9% penal interest.
- vi. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.
- vii. The RBI extended moratorium on term loans till 31st December 2020.
- viii. The Central Government has also given relief from various regulatory compliances under Income Tax Act, Companies Act and GST Act for varying periods in the wake of Covid-19 crisis to ensure business continuity and survival.
- ix. The Government announced the Emergency Credit Line Guarantee Scheme (ECLGS) 3.0 on 31.3.2021 to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business. The scope of the scheme was enlarged to cover business enterprises in Hospitality, Travel & Tourism and Leisure & Sporting sectors. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) was extended up to 30.06.2021 or till guarantees for an amount of Rs. 3.00 lakh crore are issued. Last date of disbursement under the scheme was extended to 30.09.2021. The details of guarantees issued under the scheme are given below:

Emergency Credit Line Guarantee Scheme (ECLGS) Tourism and Hospitality Scheme wise data as on 31.01.2022			
Industry Nature	Support Under	No. of Guarantees Issued	Amount of Guarantees issued on account of loans sanctioned under the scheme (in Rs. crore)
Travel and Tourism	ECLGS 3.0	3,092	1,696.42
Hospitality	ECLGS 3.0	3,853	6,841.91
Hotels, Restaurants, Tourism	ECLGS 2.0	220	3,426.40
Tourism, Hotels & Restaurants	ECLGS 1.0	96,550	3,569.68
Total		1,03,715	15,534.41

- x. Ministry of Finance has given concurrence to release Service Exports from India Scheme (SEIS) scrips on 16.06.2021. Earlier, several Industry stakeholders had flagged appeals to the Government to release SEIS Scrips for 2019-20 and DGFT had put a detailed

proposal for the allocation for SEIS for exports made during 2019-20. Taking all circumstances into account, the Department of Expenditure, Ministry of Finance has given concurrence to the proposal of Department of Commerce for continuation of SEIS for 2019-20 with a financial allocation of Rs.2061 crore subject to the condition that the amount will be provided through Expenditure Budget following the procedure of providing a New Minor Head.

- xi. On 28th June 2021, the Government announced a stimulus package to boost diverse sectors of economy affected by COVID-19 pandemic and provide impetus for growth and employment measures. The package comprises a total of 17 measures in three broad categories, which included 'Economic relief from Pandemic, with special focus on health and reviving travel and tourism sectors' and 'Impetus for Growth and employment'.
- xii. Operational Recommendations for safe resumption of business with easing of lockdown restrictions have been issued for various segments of the travel and hospitality industry and circulated amongst all stakeholders.
- xiii. With a view to prepare for a post-COVID 19 revival, the Ministry has formulated and issued detailed operational guidelines for Covid safety and hygiene for hotels, restaurants, B&Bs/Homestays and Tourism Service Providers on 08.06.2020 to facilitate smooth resumption of business.
- xiv. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed for effective implementation of Guidelines/SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, restaurants, B&Bs and other units.
- xv. With an aim to incentivize stakeholders in the Tourism industry, the Guidelines for the scheme of Market Development Assistance (MDA) for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders. Additional promotional activities have been incorporated including online promotions and the extent of financial assistance permissible has been enhanced.
- xvi. Validity of approval or certification of hotels and other accommodation units whose project approval/re-approval and classification/re-classification have expired/were likely to expire has been extended up to 31st March 2022.
- xvii. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders in the tourism industry.

ANNEXURE-II

STATEMENT IN REPLY OF PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO.1903# ANSWERED ON 17.03.2022 REGARDING TOURISM PROMOTION IN RAJASTHAN.

State wise details of projects sanctioned under the Swadesh Darshan scheme:

(Rs. in crore)

S. No	State / UTs	Swadesh Darshan			
		No. of Projects	Amt. Sanctioned	Amount released	Amount utilised
1.	Andhra Pradesh	3	141.53	141.77	137.83
2.	Arunachal Pradesh	2	146.49	124.05	124.05
3.	Assam	2	185.66	162.72	157.68
4.	Bihar	5	272.85	235.67	214.03
5.	Chhattisgarh	1	96.10	84.81	79.15
6.	Goa	2	197	187.14	181.37
7.	Gujarat	3	176.21	165.74	153.22
8.	Haryana	1	97.35	77.88	69.53
9.	Himachal Pradesh	1	80.69	64.55	46.74
10.	Jammu & Kashmir and Ladakh	6	522.35	396.04	338.53
11.	Jharkhand	1	52.72	15.07	11.30
12.	Kerala	5	410.89	182.66	142.39
13.	Madhya Pradesh	4	350.67	315.26	314.70
14.	Maharashtra	2	73.07	42.11	29.48
15.	Manipur	2	126.03	104.36	104.16
16.	Meghalaya	2	184.1	140.12	129.68
17.	Mizoram	2	158.63	137.18	139.77
18.	Nagaland	2	195.5	185.73	169.03
19.	Odisha	1	70.82	56.65	52.94
20.	Punjab	1	91.55	47.39	34.30
21.	Rajasthan	4	292.2	236.62	225.04
22.	Sikkim	2	193.37	177.95	168.8
23.	Tamil Nadu	1	73.13	69.48	68.59
24.	Telangana	3	268.39	233.53	191.65
25.	Tripura	2	147.85	78.68	69.79
26.	Uttar Pradesh	8	497.81	439.08	383.05
27.	Uttarakhand	2	145.49	133.33	132.67
28.	West Bengal	1	67.99	68.31	64.96
29.	Andaman & Nicobar Islands	1	27.57	13.46	12.29
30.	Puducherry	3	148.31	136.69	114.4
31.	Wayside Amenities) Uttar Pradesh and Bihar	1	15.07	12.29	11.05
Total		76	5507.40	4466.32	4072.17

State wise details of projects sanctioned under the PRASHAD Scheme:

Sl. No.	State/UTs	Project Nos	Name of the Project	Year of Sanction	Approved cost	Amount Released
List of ongoing projects						
1.	ANDHRA PRADESH	1.	Development of Amaravati Town, Guntur District as a Tourist Destination**	2015-16	27.77	27.77
		2.	Development of Srisailam Temple**	2017-18	43.08	43.08
2.	ARUNACHAL PRADESH	3.	Development of ParasuramKund, LohitDistt.	2020-21	37.88	7.34
3.	ASSAM	4.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati**	2015-16	29.80	29.80
4.	BIHAR	5.	Development of basic facilities at Vishnupad temple, Gaya, Bihar**	2014-15	4.27	2.91
		6.	Development at Patna Sahib**	2015-16	41.54	33.23
5.	CHHATTISGARH	7.	Development of MaaBamleshwari Devi Temple, Rajnandgaon, Dongargarh, Chhattisgarh	2020-21	43.33	21.45
6.	GUJARAT	8.	Development of Dwarka**	2016-17	13.08	10.46
		9.	Pilgrimage Amenities at Somnath**	2016-17	45.36	45.36
		10.	Development of Promenade at Somnath under PRASHAD Scheme**	2018-19	47.12	44.76
		11.	Development of Pilgrim Plaza with Queue Management Complex at Somnath Gujarat	2021-22	49.97	Adm. Appl only 10.03.22
7.	HARYANA	12.	Development of Nada SahebGurudwara and Mata ManshaDevi Temple in Panchkula District	2019-20	49.52	28.77
8.	JAMMU & KASHMIR	13.	Development at Hazratbal,	2016-17	40.46	32.37

9.	JHARKHAND	14.	Development of BaidyanathjiDham, Deoghar	2018-19	39.13	31.23
10.	KERALA	15.	Development at Guruvayur Temple**	2016-17	46.14	36.91
11.	MADHYA PRADESH	16.	Development of Omkareshwar	2017-18	44.83	35.87
		17.	Development of Amarkantak	2020-21	49.99	4.86
12.	MAHARASHTRA	18.	Development of Trimbakeshwar	2017-18	37.81	19.28
13.	MEGHALAYA	19.	Development of Pilgrimage Facilitation in Meghalaya	2020-21	29.32	8.80
14.	NAGALAND	20.	Development of Pilgrimage Infrastructure in Nagaland	2018-19	25.26	20.06
15.	ODISHA	21.	Infrastructure Development at Puri, Shree JagannathDham – Ramachandi - Prachi River front at Deuli under Mega Circuit	2014-15	50.00	10.00
16.	PUNJAB	22.	Development of KarunaSagar Valmiki Sthal at Amritsar **	2015-16	6.40	6.40
		23.	Development of Chamkaur Sahib at Rupar, Punjab under PRASHAD Scheme	2021-22	31.57	Adm. Appl only 10.03.22
17.	RAJASTHAN	24.	Integrated Development of Pushkar/Ajmer	2015-16	32.64	26.11
18.	SIKKIM	25.	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	2020-21	33.32	18.50
19.	TAMILNADU	26.	Development of Kanchipuram**	2016-17	13.99	13.99
		27.	Development of Vellankani**	2016-17	4.86	4.86
20.	TELANGANA	28.	Development of Jogulamba Devi Temple, Alampur	2020-21	36.73	10.27
21.	TRIPURA	29.	Development of Tripura Sundari Temple, Udaipur	2020-21	37.84	10.59

22.	UTTARAKHAND	30.	Integrated Development of Kedarnath**	2015-16	34.77	34.77
		31.	Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) under PRASHAD Scheme	2018-19	39.24	20.79
		32.	Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and Yamunotri Dham in Uttarakhand under PRASHAD Scheme	2021-22	54.36	14.06
23.	UTTAR PRADESH	33.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)**	2014-15	14.93	10.38
		34.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura**	2014-15	9.36	9.36
		35.	Development of Varanasi –Phase –I**	2015-16	20.40	16.32
		36.	Cruise Tourism in River Ganga, Varanasi	2017-18	10.72	8.57
		37.	Development of Varanasi Under Prashad Scheme – Phase II	2017-18	44.60	31.77
		38.	Development of Infrastructure facilities at Govardhan, Mathura, UP	2018-19	39.74	30.97
24.	WEST BENGAL	39.	Development of Belur	2016-17	30.03	23.39
			Total		1291.16	785.42

** Physical execution of the project complete
